

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 227 of 2017

Jayprakash Mahto @ Kamal Mahto & Anr..... **Appellants**

Versus

Dhaneshwar Sao & Anr.....

Respondents

.....

Coram: Hon'ble Mr. Justice Ananda Sen

.....

12/07.09.2021 Parties submit that they are not agreeable to refer the matter before the Lok Adalat.

In that view, the matter cannot be referred to the Lok Adalat.

List this appeal for regular hearing under the appropriate heading.

In the meantime, call for the lower court records.

(Ananda Sen, J)

Mukund/-